# PENDENCY REPORT AS ON 06-11-2026

| Sl No. | Case Type | Total |
|---|---|---|
| 1 | ABLAPL- Anticipatory Bail | 3812 |
| 2 | ADMLA-Admirality Suits Appeal | 1 |
| 3 | ADMLS-Admirality Suits. | 19 |
| 4 | AHO-Appeal Against High Court Order. | 5 |
| 5 | ARBA-Appeals under Arbitration Conciliation Act | 178 |
| 6 | ARBA(ICA)-Appeals preferred US37 of the Act involving-International Commercial Arbitration | 1 |
| 7 | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 7 |
| 8 | ARBP-Petitions under Arbitration and Conciliation Act | 222 |
| 9 | AS-Admirality Suit. | 1 |
| 10 | BLAPL-Bail Application. | 3938 |
| 11 | CMAPL-Miscellaneous Applications. | 3482 |
| 12 | CMPAT-Company Act. | 50 |
| 13 | CMP-Civil Miscellaneous Petition | 4373 |
| 14 | COA-Appeals against judgement in Comp.Pet. | 9 |
| 15 | COAPL-Appl.in pending Proceeding(Comp. Act.) | 2 |
| 16 | CONTAC-Appeals against orders in Civil Contempt | 14 |
| 17 | CONTAR-Appeals against orders in Crl.Cont.matter | 1 |
| 18 | CONTC-Cotempt of Court Cases (Civil contempt) | 13674 |
| 19 | CONTC(CPC)-Contempt Petition in Cuttack Bench | 9 |
| 20 | CONTC(CP)-Contempt Petition in Bhubaneswar Bench | 25 |
| 21 | CONTR-Proceeding relating to Criminal Contempt | 213 |
| 22 | COPET-Orginal Petition (Companies Act.) | 94 |
| 23 | CRA-Criminal Appeals | 396 |
| 24 | CRLA-Appeal against Judgement/Sentence. | 13839 |
| 25 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1139 |
| 26 | CRLMA-Other Miscellaneous Application. | 873 |
| 27 | CRLMC-Appl.under Sec.482 Cr.P.C. | 6796 |
| 28 | CRLMP-Criminal Miscellaneous Petition | 1039 |
| 29 | CRLREV-Criminal Revision. | 9735 |
| 30 | CRLTR-Original Trial. | 1 |
| 31 | CRMC-Criminal Miscellaneous Case | 20 |
| 32 | CRP-Revision Petition. | 124 |
| 33 | CRREV-Criminal Revision | 145 |
| 34 | CS(OS)-Civil suits. | 1 |
| 35 | CUSREF-Reference under Customs Act. | 1 |
| 36 | CVA-Civil Appeals | 1 |
| 37 | CVREV-Civil Revision. | 11 |
| 38 | CVRVW-Civil Review. | 11 |
| 39 | DSREF-Confirmation under Sec.336 Cr.P.C. | 8 |
| 40 | EC-Execution Case. | 2 |
| 41 | ELA-Appeals from Judgement in Election Pet. | 14 |
| 42 | ELPET-Election Petitions. | 16 |
| 43 | EXFA-Execution First Appeal. | 2 |
| 44 | EXOS-Execution Application. | 3 |
| 45 | EXP-Execution Petition. | 218 |
| 46 | FA-First Appeal | 99 |
| 47 | FAO-First Appeal from Orders. | 2347 |
| 48 | FA(OS)-FA from Judgement in original suits. | 1 |
| 49 | GA-Government Appeals | 93 |
| 50 | GCRLA-Government Appeals | 404 |
| 51 | GUAP-Pet. under Guardianship and Wards Act. | 56 |
| 52 | IP(M)-Main Petition (Insolvency Act) | 1 |
| 53 | ITA-Appeals Income-tax | 254 |
| 54 | JCRA-Jail Criminal Appeals | 8 |
| 55 | JCRLA-Jail Criminal Appeal | 1494 |
| 56 | JCRLRV-Jail Criminal Revision. | 24 |
| 57 | JCRMC-Jail Criminal Misc.Case. | 1 |
| 58 | LAA-Appeals (Land Acquisition Act) | 750 |
| 59 | LAREF-References (Land Acquisition Act) | 1 |
| 60 | LPA-Letters Patent Appeals. | 26 |

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| 61 | MACA-Motor Accident Appeals. | 6253 |
| 62 | MAC-Motor Accident Claims. | 1 |
| 63 | MA-Miscellaneous Appeals | 25 |
| 64 | MATA-Matrimonial Cases (Appeals) | 1882 |
| 65 | MFA-FA against Spl. Jurisdiction Cases. | 6 |
| 66 | MJC-Misc.Judicial Case. | 23 |
| 67 | MSA-SA from judgements in Misc. Cases. | 253 |
| 68 | OCRMC-Original Crl. Miscellaneous Case | 1 |
| 69 | OJC-Original Jurisdiction case (Writ) | 241 |
| 70 | OREF-References. | 1 |
| 71 | OS-Original Suit. | 1 |
| 72 | OTAPL-Other Tax Applications. | 195 |
| 73 | OTC-Other Tax Case. | 1 |
| 74 | OVTA-Tax Appeal Under OVAT Act | 2 |
| 75 | RFA-FA from Judgement and Decree in Suit | 350 |
| 76 | RPFAM-Revision US 19 of Family Court Act. | 1269 |
| 77 | RSA-Second Appeal from Judgement and Decree. | 8040 |
| 78 | RVWPET-Review Petition. | 2458 |
| 79 | RVWPET(RPC)-Review Petition in Cuttack Bench | 14 |
| 80 | RVWPET(RP)-Review Petition in Bhubaneswar Bench | 8 |
| 81 | SAO-Second Appeal from Appellate Order. | 226 |
| 82 | SA-Second Appeal | 677 |
| 83 | SCLP-Pet.for leave to appeal to Supreme Court | 1 |
| 84 | SJC-Special Jurisdiction Case (Tax Matters) | 14 |
| 85 | SM-Suo Motu. | 34 |
| 86 | SPA-Sp.Appeal before DB ... | 1 |
| 87 | STAPL-Appl.for direction to make a reference. | 2 |
| 88 | STREV-Sales Tax Revision. | 448 |
| 89 | TA-Tax Appeal | 5 |
| 90 | TREV-Tax Revesion | 1 |
| 91 | TRPCRL-Transfer Petition for transfer of Crl. Proceeding | 230 |
| 92 | TRP(C)-Transfer Petition under Sec.24 CPC | 713 |
| 93 | WA-Appeals before DB against SB Judgement | 7943 |
| 94 | WPC(OAC)-Original Application in Cuttack Bench | 207 |
| 95 | WPC(OA)-Original Application in Bhubaneswar Bench | 45 |
| 96 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 4 |
| 97 | WPC(OAS)-Original Application in Sambalpur Bench | 4 |
| 98 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus. | 227 |
| 99 | WPC(TAC)-Transfer Application in Cuttack Bench | 3 |
| 100 | WP(C)-Writ Petition under Art.226 and 227. | 76342 |
| | **Grand Total** | **178235** |